# Summer Internship Scheme of DGFT 2023-2024

# I. About the Internship:

Directorate General of Foreign Trade has internship programme which is continuing since long. The internship programme in this directorate is for interaction of the officers of the Directorate with the young scholars and researchers with brilliant academic background from reputed academic institutions pursuing Studies/Research in Public Policy/Economics/Law/Finance/Management. While refreshing ideas from the field of academics will enable the Directorate to critically analyze its activity and take corrective steps in an objective and impartial manner. The internship will provide an excellent opportunity to the interns in their carrier advancement and professional expertise.

# II. Aim/Objective of the Scheme:

The aim of internship is to familiarize interns with the overall process of formulation of foreign trade policy of the Government at the macro level and its implementation by DGFT at the micro level.

## III. Eligibility

Students with excellent academic records and possessing graduation degree in Public Policy/Economics/Finance/Management/Law (with at least 60% marks) from National Schools of Law/Central Universities/AICTE recognized Financial/Economics Institutions/Recognized National Management Institutes/Foreign Universities or other Institutions of excellence can apply for internship. Candidates either pursuing or having Post Graduation in Economics/Finance/Management/Law will be preferred. The scheme is open to only Indian nationals residing in India or pursuing their studies abroad.

#### **IV. Duration:**

The duration of the internship will be for maximum period of **2 months** for Summer Internship Programme (1<sup>st</sup> June- 31<sup>st</sup> July) during the year 2023-24.

# V. Declaration of secrecy:

Interns are required to furnish to this Directorate a declaration of Secrecy before the commencement of the internship.

#### VI. Logistics support:

Necessary logistics support will be provided to the intern taking into account the functional requirements.

#### VII. Submission of report:

The interns will be required to present a report / paper at the end of their internship to the Head of Division.

#### **VIII.** Certificate of Internship:

Certificates will be issued to the interns on satisfactory completion of their internships and on submission of their Report / Paper and its evaluation by the Head of the concerned Division.

### IX. Mode of Application:

Interested students can email their scanned application along with their CV to <a href="mailto:internship-dgft@gov.in">internship-dgft@gov.in</a> The candidate will be required to produce a permission letter from their Supervisor / Head of Department, in case he/she is interested to join internship during his/her coursework. Interested students can send their application from 10<sup>th</sup> April, 2023 to 25<sup>th</sup> April, 2023. Applications received before & after the specified timeline will not be entertained.

i. Last Date of Application: 25<sup>th</sup> April, 2023
 ii. Date of short listing of Candidates: 4<sup>th</sup> May, 2023

iii. Date of Interview: 10<sup>th</sup> May, 2023 to 16<sup>th</sup> May, 2023

iv. Final List of Selected Candidates: 22<sup>nd</sup> May, 2023

v. Period of Internship: 1st June to 31st July, 2023

#### X. Selection Procedure:

All the applications will be scrutinized by a Selection Committee and the **actual offer will be sent to the selected candidates on email only**, subject to the availability of slot, consent of the concerned Division and approval of the competent Authority. The decision of the Selection Committee shall be final and binding and no queries shall be entertained after the completion of the selection process.

#### **XI.** Termination:

DGFT can instruct the intern to terminate the programme at any time, as DGFT deems fit, and without showing any reason. DGFT's decision shall be final in this regard. Intern can choose to leave the programme, if she / he so desires, giving prior notice of 15 Days to DGFT.

#### XII. Location:

DGFT headquarters at New Delhi. The interns will be attached to the heads of each Division and will be reporting to them directly.

#### XIII. Remuneration:

Interns will be paid a consolidated token remuneration of Rs.10,000 per month. Apart from this, there will be no other remuneration or payment. It is clarified that this is not salary. The interns are not employees of DGFT and there will be no assurance of any future employment with DGFT.

Note: The application will not be considered without duly filled and scanned application form along with CV.

# Application Form For Internship Programme, Directorate General of Foreign Trade, Ministry of Commerce & Industry Government of India

2	Name, Middle Name & Surname)  2. (a) Correspondence Address											Passport size photograph with full signature of the candidate								
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3				dress		//mo	nth/	//yea	r											

Sr.	Degree/Qualification	Name of	University/	Marks	Year
No	acquired	College/School/Institution	Board	Obtained	
	-	_		(%)	

6. Education Qualification

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7.	(a) Details of Project Undert	aking, if any										
(b) Present Status												
8.	Discipline(s) in which the internship is sought:											
9.												
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	(ii)											
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10	Drief description of the subi	ect/propose of the current resea	orah (for rasaa	rahara anlu)								
		ect/propose of the current research	arch (101 lesea	ichers omy)								
	1. Duration (months):											
	<ul><li>2. Any other relevant information</li><li>3. I certify that the information furnished above is true the best to my knowledge and belief.</li></ul>											
13.												
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	Date:			SI	gnature							
	Place:											
Authentication of the particulars furnished above by the Institute/University												
(Applicable for those who are pursuing studies)												
	This is to certify that the information furnished by Mrs/Ms/Mr											
	•	oove is correct to the best of ou										
	Recommendation from HOD		2 11110 W 10 41 80 V									
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	2.											
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(Signature and Seal of Authorised Official)